NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.02/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2016

NAME OF THE PARTIES:

M/s. Jeroo Nariman & Anr.

V/s. M/s. Dairy Land Plantations (I) Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

DAVEL ADDICATE PURALAN

ILA VARGEA SAVANT

<u>ORDER</u>

T.C.P. NO. 2/397, 398/NCLT/MB/2013

- Ld. Counsel representing the Petitioner has placed his authority on record.
 No one is present from the side of the Respondent.
- 2. The Respondent is continuously absent for the last few proceedings, even though a show cause notice was issued from the Registry of NCLT.
- 3. The Petitioner is hereby directed to serve and intimate the next date of hearing to the Respondent.
- Let this C.P. be fixed for hearing on 9th February, 2017.

sd/-

Shri M.K. Shrawat Member (Judicial)

Dated 20.12.2016